Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary received	of claims		y of claims nitted	Amou nt of	Amount of claims not		Deta ils in	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contin gent claim s	admitted	under verification	Annexu re	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	_	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	8,36,67,553.44		7,69,44,056.44	-	67,23,497.00			The Ex- management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2014 (date of balance sheet) and therefore the applicant IRP has relied upon the claim and records filed by the Claimant.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	_	_	-	-	-	6	-

7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	1	8,36,67,553.44		7,69,44,056.44	-	67,23,497.00			

Annexure-1 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of secured financial creditors belonging to any class of creditors

Sl. No.	of cre-	Deta claim r			Det	tails of clain	n admitted		Amount of contingent	Amount of any	claim not	Amount of claim	Remark if any
	ditor		claimed	Amount of claim admitted	Nature of claim	Amount covered by	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be	admitted	under verificatio n	
	-	-	-	-	-	guarantee -	-	-	-	set-off		-	-
	_	•											

Annexure-2

Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details received	of claim d		Det	ails of claim	admitted		Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	continge nt claim	mutual dues, that may be set-off	not admitted	verification	·
-	-	-	-	-	1	1	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	_	-	-	-	-	-	-	-	-	-	-	-	-

Annexure-3 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Detai	ils of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted		Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciaiii	dues, that may beset- off	aumiteu	verification	
	-	Ē	-	_	-	=	Ē	ī	=	-		ī	-

Annexure-4 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detai claim re			Details	of claim adn	nitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarante e	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verificati on	
1	Hadirah Steels Private Limited	21-04-2023	8,36,67,553.44		Financial Debt	-	No	100	-	-	67,23,497		the Ex- management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2014 (date of balance sheet) and therefore the applicant IRP has relied upon the claim and records filed by the Claimant.

Annexure-5 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of operational creditors (Workmen)

Sl. No.	Name of creditor	Detail claim re			Detai	ils of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted		Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
	-	-	-	-	ı	-	1	1	1	-		1	-

Annexure-6 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of operational creditors (Employees)

Sl. No.	Name of creditor	Detail claim re			Detai	ils of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure-7 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of operational creditors (Government dues)

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-	Sl.	Name of	Deta	ails of		Details	of claim ad	mitted		Amount of	Amount of	Amount of	Amount	Remarks if
	No.	creditor	claim r	eceived						contingent	any	claim not	of claim	any
			Date of recei pt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may beset- off	admitted	under verificati on	
E		-	-	-	-	-	-	-	-	-	-	-	-	-
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Annexure-8 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name of		of claim			Detail				Amount	Amount	Amount		Remarks	Status of
No.	Creditor	re	eceived			claii				of continge	of any Mutual	of claim not	of claim under	if any,	Verification of claim
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	-nt clai m	dues, that may be set-off		verifica- tion		oi ciaiii
-	-	_	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure-9

Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 24/04/2023

List of other creditors (Other than financial creditors and operational creditors)

Sl. 0.	Name of creditor	Detail claim re			Detai	ils of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-